

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :30-04-2024

Date : 30.04.2024									
S L N o.	C.A.N o.	Date of Applic ation	Case No.	Name of the Applica nt	C.C Typ e	Judge / Court Name	C.C Applied For	Deali ng Secti on	Se at
1	39644/ 2024	30.04.2 024	ABLAPL - 3864/2 024	LOKANAT H SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-29		(Se at No-)
2	39645/ 2024	30.04.2 024	WP (C) - 6871/2 024	SARADA NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-29	WRIT BRANC H-2	(Se at No- 7)
3	39646/ 2024	30.04.2 024	CONTC- 3028/2 022	K.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	CONTE MPT	(Se at No- 5)
4	39647/ 2024	30.04.2 024	WP (C) - 6866/2 024	SARADA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-21	WRIT BRANC H-2	(Se at No- 7)
5	39648/ 2024	30.04.2 024	WP (C) - 8689/2 024	A B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-04-12	WRIT BRANC H-6	(Se at No- 24)
6	39649/ 2024	30.04.2 024	WP (C) - 19162/ 2023	B K SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-04-25	WRIT BRANC H-1	(Se at No- 4)
7	39650/ 2024	30.04.2 024	WP (C) - 10385/ 2024	SAROJ KU. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-04-29	WRIT BRANC H-8	(Se at No- 39)
8	39651/ 2024	30.04.2 024	FAO- 495/20 20	P.JENA	C.O.	COURT NO. 1	Order Dtd. 2024-04-25	MISC. APPEA L SEC.	(Se at No- 5)
9	39652/ 2024	30.04.2 024	WP (C) - 10281/ 2024	ABHISHE K PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-04-29	WRIT BRANC	(Se at

			2024					H-7	No-5)
10	39653/2024	30.04.2024	WP (C) - 10340/2024	ABHISHEK PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-04-29	WRIT BRANCH-8	(Seat No-39)
11	39654/2024	30.04.2024	WPC (OA C) - 3134/2017	P.K.JEN A	C.O.	COURT NO. 1	Order Dtd. 2024-04-25	OA Branch	(Seat No-1)
12	39655/2024	30.04.2024	WP (C) - 10342/2024	ABHISHEK PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-04-29	WRIT BRANCH-8	(Seat No-39)
13	39656/2024	30.04.2024	WP (C) - 10343/2024	ABHISHEK PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-04-29	WRIT BRANCH-8	(Seat No-39)
14	39657/2024	30.04.2024	WP (C) - 10346/2024	ABHISHEK PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-04-29	WRIT BRANCH-8	(Seat No-39)
15	39658/2024	30.04.2024	WPC (OA C) - 3133/2017	P.K.JEN A	C.O.	COURT NO. 1	Order Dtd. 2024-04-25	OA Branch	(Seat No-1)
16	39659/2024	30.04.2024	WP (C) - 10350/2024	ABHISHEK PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-04-29	WRIT BRANCH-8	(Seat No-39)
17	39660/2024	30.04.2024	WP (C) - 10351/2024	ABHISHEK PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-04-29	WRIT BRANCH-8	(Seat No-39)
18	39661/2024	30.04.2024	WPC (OA C) - 3057/2017	P.K.JEN A	C.O.	COURT NO. 1	Order Dtd. 2024-04-25	OA Branch	(Seat No-1)
19	39662/2024	30.04.2024	WP (C) - 10371/2024	ABHISHEK PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-04-29	WRIT BRANCH-8	(Seat No-39)
20	39663/2024	30.04.2024	BLAPL-3713/2024	A KALASH	C.O.	COURT NO. 1	Order Dtd. 2024-04-25	BAIL-1	(Seat No-4)
21	39664/2024	30.04.2024	WP (C) - 10374/2024	ABHISHEK PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-04-29	WRIT BRANCH-8	(Seat No-39)
22	39665/	30.04.2	WP (C) -	RANJIT	C.O.	COURT	Order Dtd. 2024-04-29	WRIT	(Se

	2024	024	10231/ 2024	SAMAL		NO. 1		BRANC H-7	at No- 5)
23	39666/ 2024	30.04.2 024	CONTC- 3058/2 024	S. SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-04-29		(Se at No- 5)
24	39667/ 2024	30.04.2 024	BLAPL- 1886/2 024	S HUSSIAN	C.O.	COURT NO. 1	Order Dtd. 2024-04-25		(Se at No- 5)
25	39668/ 2024	30.04.2 024	WP (C) - 10227/ 2024	R.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-04-29	WRIT BRANC H-7	(Se at No- 5)
26	39669/ 2024	30.04.2 024	WP (C) - 10236/ 2024	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-04-29	WRIT BRANC H-7	(Se at No- 5)
27	39670/ 2024	30.04.2 024	WP (C) - 10241/ 2024	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-04-29	WRIT BRANC H-7	(Se at No- 5)
28	39671/ 2024	30.04.2 024	MACA- 1157/2 016	N. ROUT	C.O.	COURT NO. 1	Order Dtd. 2022-07-14	MISC. APPEA L SEC.	(Se at No- 6)
29	39672/ 2024	30.04.2 024	WP (C) - 10243/ 2024	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-04-29	WRIT BRANC H-7	(Se at No- 5)
30	39673/ 2024	30.04.2 024	WP (C) - 10245/ 2024	S.K.SAH OO	C.O.	COURT NO. 1	Order Dtd. 2024-04-29	WRIT BRANC H-7	(Se at No- 5)
31	39674/ 2024	30.04.2 024	WP (C) - 19649/ 2022	SUMANTA DAS	C.O.	COURT NO. 1	Order Dtd. 2024-04-25	WRIT BRANC H-4	(Se at No- 38)
32	39675/ 2024	30.04.2 024	WP (C) - 10391/ 2024	AUROBIN DA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-29	WRIT BRANC H-8	(Se at No- 39)
33	39676/ 2024	30.04.2 024	WP (C) - 10235/ 2024	SK SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-29	WRIT BRANC H-7	(Se at No- 5)
34	39677/ 2024	30.04.2 024	CRLMC- 3446/2 023	S. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-05-15	CRIMI NAL MISC	(Se at No- 1)

35	39678/ 2024	30.04.2 024	WP (C) - 10325/ 2024	UMAKANT A CHHOTRA Y	C.O.	COURT NO. 11	Order Dtd. 2024-04-29	WRIT BRANC H-8	(Se at No- 39)
36	39679/ 2024	30.04.2 024	MACA- 820/20 15	B. N. SAMANTA RAY	C.O.	COURT NO. 1	Order Dtd. 2022-07-14	MISC. APPEA L SEC.	(Se at No- 4)
37	39680/ 2024	30.04.2 024	ABLAPL - 1397/2 024	S MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-04-26		(Se at No- 4)
38	39681/ 2024	30.04.2 024	WP (C) - 10331/ 2024	TAPAN SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-04-29	WRIT BRANC H-8	(Se at No- 39)
39	39682/ 2024	30.04.2 024	WP (C) - 10384/ 2024	AUROBIN DA SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-04-29	WRIT BRANC H-8	(Se at No- 39)
40	39683/ 2024	30.04.2 024	CONTC- 2786/2 024	S. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-04-29		(Se at No- 39)
41	39684/ 2024	30.04.2 024	WP (C) - 6858/2 024	S. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-03-21	WRIT BRANC H-2	(Se at No- 7)
42	39685/ 2024	30.04.2 024	ABLAPL - 455/20 24	S BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-04-26		(Se at No- 7)
43	39686/ 2024	30.04.2 024	WA- 1752/2 023	H K DASH	C.O.	COURT NO. 11	Order Dtd. 2024-04-26	WRIT APPEA L	(Se at No- 7)
44	39687/ 2024	30.04.2 024	WP (C) - 10258/ 2024	SK SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-04-29	WRIT BRANC H-7	(Se at No- 5)
45	39688/ 2024	30.04.2 024	ABLAPL - 109/20 24	A SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-04-26		(Se at No- 5)
46	39689/ 2024	30.04.2 024	CONTC- 2785/2 024	S. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-04-29		(Se at No- 5)
47	39690/ 2024	30.04.2 024	WA- 1912/2 023	ASHUTOS H MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-04-26	WRIT APPEA L	(Se at No- 5)

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48	39691/2024	30.04.2024	WP (C) - 41640/2021	D.K. NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-03-13	WRIT BRANCH-5	(Seat No-23)
49	39692/2024	30.04.2024	ABLAPL - 952/2024	K DANG	C.O.	COURT NO. 11	Order Dtd. 2024-04-26		(Seat No-23)
50	39693/2024	30.04.2024	WP (C) - 38695/2023	P K MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-21	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-115)
51	39694/2024	30.04.2024	CONTC-3060/2024	S. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-29	CONTEMPT	(Seat No-4)
52	39695/2024	30.04.2024	WP (C) - 2840/2024	KK NATH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-29	WRIT BRANCH-4	(Seat No-37)
53	39696/2024	30.04.2024	WP (C) - 10387/2024	AUROBIN DA SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-29	WRIT BRANCH-8	(Seat No-39)
54	39697/2024	30.04.2024	WP (C) - 41646/2021	D.K. NAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-13	WRIT BRANCH-5	(Seat No-23)
55	39698/2024	30.04.2024	ABLAPL - 323/2024	PK PAL	C.O.	COURT NO. 11	Order Dtd. 2024-04-26	BAIL-2	(Seat No-11)
56	39699/2024	30.04.2024	CONTC-2792/2024	S. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-04-29		(Seat No-11)
57	39700/2024	30.04.2024	WP (C) - 10322/2024	BIKRAM SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-04-29	WRIT BRANCH-8	(Seat No-39)
58	39702/2024	30.04.2024	CONTC-2789/2024	S. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-04-29		(Seat No-39)
59	39703/2024	30.04.2024	WP (C) - 15382/2022	A. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-04-25	WRIT BRANCH-3	(Seat No-)

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60	39704/2024	30.04.2024	WP (C) - 10395/2024	AUROBIN DA SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-04-29	WRIT BRANCH-8	(Serial No-39)
61	39705/2024	30.04.2024	WP (C) - 10005/2024	M.SETHI	C.O.	COURT NO. 11	Order Dtd. 2024-04-29	WRIT BRANCH-5	(Serial No-32)
62	39706/2024	30.04.2024	CONTC-2788/2024	S. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-04-29	CONTEMPT	(Serial No-2)
63	39707/2024	30.04.2024	ABLAPL - 463/2024	SK BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-04-26	BAIL-1	(Serial No-6)
64	39710/2024	30.04.2024	WP (C) - 9877/2024	MANGUL NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-04-29	WRIT BRANCH-3	(Serial No-28)
65	39711/2024	30.04.2024	CRLMC-1447/2020	P.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-07-31	CRIMINAL MISC	(Serial No-5)
66	39712/2024	30.04.2024	WP (C) - 10392/2024	AUROBIN DA SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-04-29	WRIT BRANCH-8	(Serial No-39)
67	39713/2024	30.04.2024	CONTC-2787/2024	S. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-04-29		(Serial No-39)
68	39714/2024	30.04.2024	CRLMC-1010/2024	M. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-04-09	CRIMINAL MISC	(Serial No-6)
69	39715/2024	30.04.2024	WP (C) - 9826/2024	D.BISWAL	C.O.	COURT NO. 15	Order Dtd. 2024-04-29	WRIT BRANCH-3	(Serial No-28)
70	39716/2024	30.04.2024	CONTC-2914/2024	S. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-04-29		(Serial No-28)
71	39717/2024	30.04.2024	CONTC-2784/2024	S. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-04-29	CONTEMPT	(Serial No-4)
72	39719/2024	30.04.2024	CONTC-2912/2024	S. SAHOO	C.O.	COURT NO.	Order Dtd. 2024-04-29		(Serial No-)

			024			15			No-4)
73	39720/2024	30.04.2024	WP (C) - 9835/2024	D.BISWAL	C.O.	COURT NO. 15	Order Dtd. 2024-04-29	WRIT BRANCH-3	(Seat No-28)
74	39721/2024	30.04.2024	CONTC-2793/2024	S. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-04-29		(Seat No-28)
75	39722/2024	30.04.2024	CONTC-2909/2024	S. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-04-29		(Seat No-28)
76	39724/2024	30.04.2024	CONTC-2794/2024	S. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-04-29		(Seat No-28)
77	39725/2024	30.04.2024	CONTC-2907/2024	S. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-04-29		(Seat No-28)
78	39726/2024	30.04.2024	WP (C) - 8105/2024	M.K.RATH	C.O.	COURT NO. 15	Order Dtd. 2024-04-29	WRIT BRANCH-8	(Seat No-42)
79	39727/2024	30.04.2024	CONTC-2783/2024	S. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-04-29		(Seat No-42)
80	39728/2024	30.04.2024	CONTC-2904/2024	S. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-04-29		(Seat No-42)
81	39729/2024	30.04.2024	BLAPL-3724/2024	J KAMILA	C.O.	COURT NO. 15	Order Dtd. 2024-04-25	BAIL-2	(Seat No-9)
82	39730/2024	30.04.2024	CONTC-3208/2024	R.C. MUDULI	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Seat No-9)
83	39732/2024	30.04.2024	WP (C) - 9869/2024	M.NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-04-29	WRIT BRANCH-3	(Seat No-28)
84	39733/2024	30.04.2024	CONTC-2916/2024	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-29		(Seat No-28)
85	39734/	30.04.2	BLAPL-	S PANDA	C.O.	COURT	Order Dtd. 2024-04-25		(Se

	2024	024	3719/2 024			NO. 1			at No- 28)
86	39735/ 2024	30.04.2 024	CONTC- 3114/2 024	B. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-04-26		(Se at No- 28)
87	39736/ 2024	30.04.2 024	CRLMC- 1409/2 022	P.K. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-04-26	CRIMI NAL MISC	(Se at No- 3)
88	39737/ 2024	30.04.2 024	CONTC- 2918/2 024	S. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-04-29		(Se at No- 3)
89	39738/ 2024	30.04.2 024	WP (C) - 10081/ 2024	T.SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-04-29	WRIT BRANC H-5	(Se at No- 32)
90	39739/ 2024	30.04.2 024	CRLMC- 1128/2 024	P.K. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-04-26	CRIMI NAL MISC	(Se at No- 7)
91	39740/ 2024	30.04.2 024	CONTC- 2920/2 024	S. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-04-29		(Se at No- 7)
92	39741/ 2024	30.04.2 024	CRLMC- 1037/2 024	A. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-04-29	CRIMI NAL MISC	(Se at No- 6)
93	39742/ 2024	30.04.2 024	CRLMC- 1082/2 024	SANJIB KUMAR BHANJAD EO	C.O.	COURT NO. 11	Order Dtd. 2024-04-29	CRIMI NAL MISC	(Se at No- 6)
94	39743/ 2024	30.04.2 024	WP (C) - 10209/ 2024	S.DAS	C.O.	COURT NO. 11	Order Dtd. 2024-04-29	WRIT BRANC H-7	(Se at No- 5)
95	39744/ 2024	30.04.2 024	CONTC- 3059/2 024	S. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-04-29		(Se at No- 5)
96	39745/ 2024	30.04.2 024	BLAPL- 3708/2 024	JR DAS	C.O.	COURT NO. 11	Order Dtd. 2024-04-25		(Se at No- 5)
97	39746/ 2024	30.04.2 024	CRLMC- 1090/2 024	S.K. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-04-29	CRIMI NAL MISC	(Se at No- 6)

98	39747/2024	30.04.2024	CONTC-2921/2024	S. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-04-29		(Seat No-6)
99	39748/2024	30.04.2024	WP (C) - 9832/2024	D.BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-04-29	WRIT BRANCH-3	(Seat No-28)
100	39749/2024	30.04.2024	CRLMC-1090/2024	SUBHRANSU BHUSAN MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-04-29	CRIMINAL MISC	(Seat No-6)
101	39750/2024	30.04.2024	CONTC-2923/2024	S. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-04-29		(Seat No-6)
102	39751/2024	30.04.2024	BLAPL-3721/2024	BN MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024-04-25	BAIL-1	(Seat No-4)
103	39753/2024	30.04.2024	CRLMC-1135/2024	K.K. NATH	C.O.	COURT NO. 15	Order Dtd. 2024-05-16	CRIMINAL MISC	(Seat No-7)
104	39754/2024	30.04.2024	CONTC-3057/2024	S. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-04-29		(Seat No-7)
105	39755/2024	30.04.2024	CRLMC-1265/2024	S. SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-04-29	CRIMINAL MISC	(Seat No-5)
106	39756/2024	30.04.2024	CRLMC-496/2024	G. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-02-29	CRIMINAL MISC	(Seat No-7)
107	39758/2024	30.04.2024	CRLMC-722/2024	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-05-16	CRIMINAL MISC	(Seat No-3)
108	39759/2024	30.04.2024	WP (C) - 19887/2022	K.P.BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-04-25	WRIT BRANCH-8	(Seat No-42)
109	39760/2024	30.04.2024	CRLMC-996/2024	APARESH BHOI	C.O.	COURT NO. 15	Order Dtd. 2024-07-25		(Seat No-42)
110	39761/2024	30.04.2024	BLAPL-1201/2024	RK ROUSTRAY	C.O.	COURT NO. 3	Order Dtd. 2024-04-29	BAIL-1	(Seat No-

									2)
11 1	39763/ 2024	30.04.2 024	CRLMC- 5064/2 023	DILLIP SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-07-30	CRIMI NAL MISC	(Se at No- 2)
11 2	39764/ 2024	30.04.2 024	WP (C) - 19887/ 2022	K.C.SWA IN	C.O.	COURT NO. 15	Order Dtd. 2024-04-25	WRIT BRANC H-8	(Se at No- 42)
11 3	39766/ 2024	30.04.2 024	CRLMC- 5384/2 023	A. PATTJOS HI	C.O.	COURT NO. 10	Order Dtd. 2024-08-06		(Se at No- 42)
11 4	39767/ 2024	30.04.2 024	CRLMC- 5029/2 023	DILLIP SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-04-29	CRIMI NAL MISC	(Se at No- 2)
11 5	39769/ 2024	30.04.2 024	CRLMC- 927/20 24	S. SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-07-31		(Se at No- 2)
11 6	39771/ 2024	30.04.2 024	CRLMC- 926/20 24	S. SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-07-31		(Se at No- 2)
11 7	39772/ 2024	30.04.2 024	CRLMC- 4289/2 022	P.K. PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-04-29	CRIMI NAL MISC	(Se at No- 3)
11 8	39773/ 2024	30.04.2 024	WP (C) - 9865/2 024	D. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-09-03	WRIT BRANC H-3	(Se at No- 28)
11 9	39774/ 2024	30.04.2 024	FAO- 260/20 23	S.R. OJHA	C.O.	COURT NO. 23	Order Dtd. 2024-04-26	MISC. APPEA L SEC.	(Se at No- 5)
12 0	39776/ 2024	30.04.2 024	BLAPL- 1795/2 024	RK MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-04-26	BAIL- 2	(Se at No- 12)
12 1	39777/ 2024	30.04.2 024	WP (C) - 16495/ 2023	D K DEHURY	C.O.	COURT NO. 23	Order Dtd. 2024-04-26	WRIT BRANC H-2	(Se at No- 9)
12 2	39778/ 2024	30.04.2 024	WP (C) - 9688/2 024	GOPAL PRASAD JENA	C.O.	COURT NO. 23	Order Dtd. 2024-07-01	WRIT BRANC H-1	(Se at No- 1)
12 3	39779/ 2024	30.04.2 024	WP (C) - 10182/ 2024	BALARAM SINGH	C.O.	COURT NO.	Order Dtd. 2024-04-26	WRIT BRANC	(Se at

			2024			23		H-6	No-36)
124	39780/2024	30.04.2024	WP (C) - 9688/2024	B.B. MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-07-01	WRIT BRANCH-1	(Seat No-1)
125	39781/2024	30.04.2024	WP (C) - 9834/2024	M K RATH	C.O.	COURT NO. 23	Order Dtd. 2024-04-26	WRIT BRANCH-3	(Seat No-28)
126	39782/2024	30.04.2024	MACA-1299/2023	S.K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-04-26	MISC. APPEAL SEC.	(Seat No-4)
127	39783/2024	30.04.2024	MACA-1299/2023	R.P BHAGAT	C.O.	COURT NO. 23	Order Dtd. 2024-04-26	MISC. APPEAL SEC.	(Seat No-4)
128	39784/2024	30.04.2024	WP (C) - 9818/2024	M R BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-04-26	WRIT BRANCH-3	(Seat No-28)
129	39786/2024	30.04.2024	WP (C) - 43132/2023	B. BARAL	C.O.	COURT NO. 23	Order Dtd. 2024-04-26	WRIT BRANCH-4	(Seat No-38)
130	39787/2024	30.04.2024	WP (C) - 9703/2024	A MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-04-26	WRIT BRANCH-2	(Seat No-34)
131	39789/2024	30.04.2024	WP (C) - 8925/2024	B.K. SINGH	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Seat No-31)
132	39790/2024	30.04.2024	WP (C) - 8931/2024	BRAJAKI SHORE SINGH	C.O.	COURT NO. 23	Order Dtd. 2024-04-26	WRIT BRANCH-1	(Seat No-31)
133	39792/2024	30.04.2024	WP (C) - 8929/2024	BRAJAKI SHORE SINGH	C.O.	COURT NO. 23	Order Dtd. 2024-04-26	WRIT BRANCH-1	(Seat No-31)
134	39793/2024	30.04.2024	WP (C) - 2600/2024	R.R. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-09-02	WRIT BRANCH-1	(Seat No-3)
135	39794/2024	30.04.2024	WP (C) - 6074/2024	P.K. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-03-22	WRIT BRANCH-7	(Seat No-5)
13	39795/	30.04.2	WP (C) -	T.K.	C.O.	COURT	Order Dtd. 2024-02-08	WRIT	(Se

6	2024	024	2297/2 024	MISHRA		NO. 23		BRANC H-6	at No- 16)
13 7	39796/ 2024	30.04.2 024	WP (C) - 10590/ 2024	H.S. PAIKARA Y	C.O.	COURT NO. 16	Order Dtd. 2024-06-24	WRIT BRANC H-3	(Se at No- 12)
13 8	39797/ 2024	30.04.2 024	WP (C) - 9332/2 024	G. JAYSHIN G	C.O.	COURT NO. 16	Order Dtd. 2024-04-29	WRIT BRANC H-5	(Se at No- 22)
13 9	39798/ 2024	30.04.2 024	ABLAPL - 9049/2 023	SRINIBA SH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 5000-01-01	BAIL- 2	(Se at No- 11)
14 0	39799/ 2024	30.04.2 024	WP (C) - 9332/2 024	S.K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANC H-5	(Se at No- 22)
14 1	39800/ 2024	30.04.2 024	CMP- 1338/2 018	P.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-25	WRIT BRANC H-5	(Se at No- 47)
14 2	39801/ 2024	30.04.2 024	CMP- 16/202 3	A. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-06-24	WRIT BRANC H-5	(Se at No- 21)
14 3	39802/ 2024	30.04.2 024	FAO- 450/20 20	K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-04-23	MISC. APPEA L SEC.	(Se at No- 5)
14 4	39803/ 2024	30.04.2 024	FAO- 450/20 20	A. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-04-23	MISC. APPEA L SEC.	(Se at No- 5)
14 5	39806/ 2024	30.04.2 024	BLAPL- 3311/2 024	DEBASHR EE PARIDA	C.O.	COURT NO. 20	Order Dtd. 2024-04-15	BAIL- 2	(Se at No- 8)
14 6	39814/ 2024	30.04.2 024	WP (C) - 12125/ 2022	S.K. MEHERUL LA	C.O.	COURT NO. 20	Order Dtd. 2023-03-31	WRIT BRANC H-4	(Se at No- 27)
14 7	39818/ 2024	30.04.2 024	ABLAPL - 1397/2 024	S MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-04-26		(Se at No- 27)
14 8	39819/ 2024	30.04.2 024	WP (C) - 10791/ 2022	TAPAN SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-04-26	WRIT BRANC H-5	(Se at No- 21)

149	39820/2024	30.04.2024	TRP (C) - 35/2024	H.K. MOHANTA	C.O.	COURT NO. 11	Order Dtd. 2024-05-13	M.J.C .	(Se at No-6)
150	39821/2024	30.04.2024	WP (C) - 8332/2024	BISWAJI T SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-04-24	WRIT BRANCH-3	(Se at No-28)
151	39822/2024	30.04.2024	BLAPL-10971/2023	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-04-26	BAIL-1	(Se at No-3)
152	39823/2024	30.04.2024	BLAPL-10219/2023	H.K. PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-04-26	BAIL-1	(Se at No-6)
153	39824/2024	30.04.2024	WP (C) - 8944/2024	M R ROUSTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-04-26	WRIT BRANCH-1	(Se at No-31)
154	39825/2024	30.04.2024	BLAPL-10220/2023	H.K. PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-04-26	BAIL-1	(Se at No-6)
155	39826/2024	30.04.2024	BLAPL-10224/2023	H.K. PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-04-26	BAIL-1	(Se at No-6)
156	39827/2024	30.04.2024	BLAPL-12340/2023	J. PARDHAN	C.O.	COURT NO. 11	Order Dtd. 2024-04-23	BAIL-1	(Se at No-2)
157	39828/2024	30.04.2024	BLAPL-12340/2023	M/S SANTOSH KUMAR MOHANTY , M K PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024-04-23	BAIL-1	(Se at No-2)
158	39829/2024	30.04.2024	BLAPL-13975/2023	S.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-04-23	BAIL-2	(Se at No-10)
159	39830/2024	30.04.2024	BLAPL-13975/2023	J. PARDHAN	C.O.	COURT NO. 11	Order Dtd. 2024-04-23	BAIL-2	(Se at No-10)
160	39831/2024	30.04.2024	TRP (C) - 28/2024	T.K. MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-05-16	M.J.C .	(Se at No-6)
161	39832/2024	30.04.2024	TRP (C)	LAMBODO	C.O.	COURT NO. 11	Order Dtd. 2024-05-16	M.J.C .	(Se at No-6)

1	2024	024	- 90/202 4	R ACHARI		NO. 11		.	at No- 6)
16 2	39833/ 2024	30.04.2 024	TRP (C) - 98/202 4	R.K. BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-05-17	M.J.C .	(Se at No- 6)
16 3	39834/ 2024	30.04.2 024	WP (C) - 18032/ 2018	P.K.DAS H	C.O.	COURT NO. 11	Judgement Dtd. 2024-04- 19	WRIT BRANC H-8	(Se at No- 43)
16 4	39835/ 2024	30.04.2 024	WP (C) - 5054/2 023	AJAY KUMAR SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-6	(Se at No- 24)
16 5	39836/ 2024	30.04.2 024	WP (C) - 9799/2 024	SURESH CHANDRA DASH	C.O.	COURT NO. 6	Order Dtd. 2024-06-20	WRIT BRANC H-2	(Se at No- 34)
16 6	39837/ 2024	30.04.2 024	WP (C) - 8702/2 017	L. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-04-25	WRIT BRANC H-8	(Se at No- 29)
16 7	39838/ 2024	30.04.2 024	WP (C) - 8702/2 017	P.K. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2024-04-25	WRIT BRANC H-8	(Se at No- 29)
16 8	39839/ 2024	30.04.2 024	WP (C) - 9337/2 024	S K LENKA	C.O.	COURT NO. 6	Order Dtd. 2024-04-29	WRIT BRANC H-5	(Se at No- 22)
16 9	39840/ 2024	30.04.2 024	WP (C) - 24649/ 2023	S.K. BISWAL	C.O.	COURT NO. 6	Order Dtd. 2024-04-23	WRIT BRANC H-1	(Se at No- 2)
17 0	39841/ 2024	30.04.2 024	WP (C) - 24649/ 2023	S.K. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-04-23	WRIT BRANC H-1	(Se at No- 2)
17 1	39842/ 2024	30.04.2 024	WP (C) - 6551/2 012	A K MISHRA	C.O.	COURT NO. 6	Order Dtd. 2024-04-24	WRIT BRANC H-6	(Se at No- 35)
17 2	39844/ 2024	30.04.2 024	CRLMC- 628/20 22	P.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-07-04	CRIMI NAL MISC	(Se at No- 4)
17 3	39845/ 2024	30.04.2 024	RVWPET - 36/202 4	SATYABH USAN DAS	C.O.	COURT NO. 6	Order Dtd. 2024-04-18	CIVIL REVIS ION	(Se at No- 1)

17	39847/2024	30.04.2024	CRLMC-1297/2022	A. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-04-29	CRIMINAL MISC	(Seat No-6)
17	39848/2024	30.04.2024	WP (C) - 32198/2023	M R SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-04-23	WRIT BRANCH-3	(Seat No-13)
17	39850/2024	30.04.2024	WP (C) - 32198/2023	M R SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-04-23	WRIT BRANCH-3	(Seat No-13)
17	39851/2024	30.04.2024	CRLMC-4673/2023	R. SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-03-07		(Seat No-13)
17	39852/2024	30.04.2024	WP (C) - 32198/2023	G C BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-04-23	WRIT BRANCH-3	(Seat No-13)
17	39853/2024	30.04.2024	CRLMC-1397/2024	P.K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-04-29	CRIMINAL MISC	(Seat No-1)
18	39854/2024	30.04.2024	CRLMC-1399/2024	J. PARDHAN	C.O.	COURT NO. 15	Order Dtd. 2024-04-29	CRIMINAL MISC	(Seat No-1)
18	39855/2024	30.04.2024	CRLMC-264/2016	P.K. MOHANTY	C.O.	COURT NO. 8		CRIMINAL MISC	(Seat No-6)
18	39856/2024	30.04.2024	CRLMC-1189/2024	BISWARA NJAN DALAI	C.O.	COURT NO. 8	Order Dtd. 2024-04-29	CRIMINAL MISC	(Seat No-7)
18	39857/2024	30.04.2024	CRLMC-1124/2024	A. MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2024-04-29	CRIMINAL MISC	(Seat No-7)
18	39858/2024	30.04.2024	CRLMC-1091/2024	H.K. PATRA	C.O.	COURT NO. 8	Order Dtd. 2024-04-29	CRIMINAL MISC	(Seat No-6)
18	39859/2024	30.04.2024	WP (C) - 10174/2024	M K PANI	C.O.	COURT NO. 8	Order Dtd. 2024-04-29	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-111)

186	39860/2024	30.04.2024	WP (C) - 10132/2024	P K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-29	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-111)
187	39861/2024	30.04.2024	WP (C) - 10118/2024	A DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-29	WRIT BRANCH H-6	(Seat No-36)
188	39862/2024	30.04.2024	CONTC-611/2024	SK MEHERULA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-26		(Seat No-36)
189	39863/2024	30.04.2024	CONTC-610/2024	SK MEHERULA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-26		(Seat No-36)
190	39864/2024	30.04.2024	WP (C) - 10006/2024	BIKRAM SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-29	WRIT BRANCH H-5	(Seat No-32)
191	39865/2024	30.04.2024	WP (C) - 9998/2024	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-29	WRIT BRANCH H-4	(Seat No-19)
192	39866/2024	30.04.2024	WP (C) - 10203/2024	R K SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANCH H-7	(Seat No-5)
193	39867/2024	30.04.2024	WP (C) - 8514/2024	SURENDRA KUMAR GARTIA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANCH H-5	(Seat No-47)
194	39868/2024	30.04.2024	WP (C) - 10524/2024	BIKRAM SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANCH H-3	(Seat No-12)
195	39869/2024	30.04.2024	WP (C) - 10396/2024	MIHIR KUMAR DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANCH H-8	(Seat No-39)
196	39870/2024	30.04.2024	WP (C) - 10186/2024	KAMALAKANTA NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANCH H-6	(Seat No-36)
197	39871/2024	30.04.2024	WP (C) - 10085/2024	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANCH H-5	(Seat No-32)

19	39872/2024	30.04.2024	WP (C) - 35958/2023	DHANANJAY DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANCH-5	(Seat No-32)
19	39873/2024	30.04.2024	WP (C) - 23427/2013	D. K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-108)
20	39874/2024	30.04.2024	WP (C) - 23643/2021	M/S MITHUN DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-26	WRIT BRANCH-6	(Seat No-26)
20	39875/2024	30.04.2024	WP (C) - 10035/2024	S.P.SAMANTA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-29	WRIT BRANCH-5	(Seat No-32)
20	39876/2024	30.04.2024	WP (C) - 27646/2021	M/S MITHUN DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-26	WRIT BRANCH-1	(Seat No-31)
20	39877/2024	30.04.2024	WP (C) - 23427/2013	LOKANATH SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-29	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-108)
20	39878/2024	30.04.2024	WP (C) - 8508/2024	SURENDR A KUMAR GARTIA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANCH-5	(Seat No-47)
20	39879/2024	30.04.2024	WP (C) - 10268/2024	M/S.PRA HALLAD CH.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANCH-7	(Seat No-5)
20	39880/2024	30.04.2024	WP (C) - 6217/2024	DR.PURU SOTTAM CHULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-25	WRIT BRANCH-2	(Seat No-6)
20	39881/2024	30.04.2024	WP (C) - 8527/2024	R.K.MOH APATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANCH-5	(Seat No-47)
20	39882/2024	30.04.2024	WP (C) - 41258/2021	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-24	WRIT BRANCH-6	(Seat No-16)
20	39883/2024	30.04.2024	WP (C) - 8527/2	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-04-29	WRIT BRANCH	(Seat)

			019			OLD		H (DIVISION BENCH -2)	No- 114)
21 0	39884/ 2024	30.04.2 024	WP (C) - 10070/ 2024	S.K.RAT H	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANC H-5	(Se at No- 32)
21 1	39885/ 2024	30.04.2 024	WP (C) - 14921/ 2019	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 114)
21 2	39886/ 2024	30.04.2 024	CONTC- 3020/2 024	A.K.JAT I	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26		(Se at No- 114)
21 3	39887/ 2024	30.04.2 024	WP (C) - 10053/ 2024	S MOHARAN A	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 110)
21 4	39888/ 2024	30.04.2 024	CONTC- 2842/2 024	A.K.JAT I	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26		(Se at No- 110)
21 5	39889/ 2024	30.04.2 024	WP (C) - 22404/ 2014	RAMESH CH. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105)
21 6	39890/ 2024	30.04.2 024	WP (C) - 10036/ 2024	S K MOHAPAT RA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 110)
21 7	39891/ 2024	30.04.2 024	WP (C) - 10305/ 2024	TRILOCH AN BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANC H (DIVI SION BENCH	(Se at No- 113)

								-2)	
21 8	39892/ 2024	30.04.2 024	CONTC- 2856/2 024	BISWARA NJAN DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26		(Se at No- 113)
21 9	39893/ 2024	30.04.2 024	WP (C) - 23952/ 2020	S BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-25	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 114)
22 0	39894/ 2024	30.04.2 024	WP (C) - 29014/ 2023	K. C. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 111)
22 1	39895/ 2024	30.04.2 024	CONTC- 2339/2 024	SUMANTA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-12		(Se at No- 111)
22 2	39896/ 2024	30.04.2 024	WP (C) - 23952/ 2020	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-25	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 114)
22 3	39897/ 2024	30.04.2 024	CONTC- 2337/2 024	SUMANTA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-12		(Se at No- 114)
22 4	39898/ 2024	30.04.2 024	STREV- 24/202 3	TAPAN KU. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	CIVIL REVIS ION	(Se at No- 3)
22 5	39899/ 2024	30.04.2 024	WP (C) - 40718/ 2023	G.SUNDA RA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANC H-2	(Se at No- 34)
22 6	39900/ 2024	30.04.2 024	WP (C) - 18133/ 2022	BRAJA KISHORE SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 118)

227	39901/2024	30.04.2024	WP (C) - 18132/2022	BRAJA KISHORE SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-118)
228	39902/2024	30.04.2024	WP (C) - 18134/2022	BRAJA KISHORE SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-118)
229	39903/2024	30.04.2024	WP (C) - 10449/2024	SARADA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-114)
230	39904/2024	30.04.2024	WP (C) - 18135/2022	BRAJA KISHORE SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-118)
231	39905/2024	30.04.2024	WP (C) - 23429/2013	D.K.PAN DA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-108)
232	39906/2024	30.04.2024	WP (C) - 10446/2024	BIJAY KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-114)
233	39907/2024	30.04.2024	WP (C) - 10376/2024	PRATIK DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-113)
234	39908/2024	30.04.2024	WP (C) - 10373/2024	PRATIK DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-113)

								SION BENCH -2))
23 5	39909/ 2024	30.04.2 024	WP (C) - 10369/ 2024	PRATIK DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 113)
23 6	39910/ 2024	30.04.2 024	WP (C) - 10367/ 2024	PRATIK DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 113)
23 7	39911/ 2024	30.04.2 024	WP (C) - 10364/ 2024	PRATIK DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 113)
23 8	39912/ 2024	30.04.2 024	WP (C) - 10360/ 2024	MANOJ KUMAR PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 113)
23 9	39913/ 2024	30.04.2 024	WP (C) - 10264/ 2024	J. DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112)
24 0	39914/ 2024	30.04.2 024	WP (C) - 4446/2 018	P C DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-19	WRIT BRANC H-7	(Se at No- 18)
24 1	39940/ 2024	30.04.2 024	WP (C) - 10025/ 2024	SATYA PRIYA SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-25	WRIT BRANC H-5	(Se at No- 32)
24 2	39943/ 2024	30.04.2 024	WP (C) - 1352/2 012	S C DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANC H-1	(Se at No- 1)
24 3	39944/ 2024	30.04.2 024	WP (C) - 5753/2 024	R R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANC H-4	(Se at No-

									17)
24 4	39945/ 2024	30.04.2 024	CMP- 306/20 24	P C DAS 2	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANC H-1	(Se at No- 30)
24 5	39946/ 2024	30.04.2 024	WP (C) - 10084/ 2024	BIJAY KU. SETHI	C.O.	COURT NO. 20	Order Dtd. 2024-04-29	WRIT BRANC H-5	(Se at No- 32)
24 6	39947/ 2024	30.04.2 024	CMP- 342/20 24	P K DAS	C.O.	COURT NO. 20	Order Dtd. 2024-04-29	WRIT BRANC H-1	(Se at No- 30)
24 7	39948/ 2024	30.04.2 024	CMP- 422/20 24	P PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-08-01	WRIT BRANC H-2	(Se at No- 6)
24 8	39949/ 2024	30.04.2 024	WP (C) - 10058/ 2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-04-29	WRIT BRANC H-5	(Se at No- 32)
24 9	39950/ 2024	30.04.2 024	WP (C) - 9903/2 024	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-04-29	WRIT BRANC H-4	(Se at No- 19)
25 0	39951/ 2024	30.04.2 024	CMP- 400/20 24	S MOHARAN A	C.O.	COURT NO. 20	Order Dtd. 2024-04-29	WRIT BRANC H-1	(Se at No- 30)
25 1	39952/ 2024	30.04.2 024	CMP- 102/20 24	ASHOK KUMAR SARANGI	C.O.	COURT NO. 20	Order Dtd. 2024-04-29	WRIT BRANC H-7	(Se at No- 15)
25 2	39953/ 2024	30.04.2 024	CMP- 102/20 24	L K NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-04-29	WRIT BRANC H-7	(Se at No- 15)
25 3	39954/ 2024	30.04.2 024	WP (C) - 9618/2 024	J D MUDULI	C.O.	COURT NO. 20	Order Dtd. 2024-04-29	WRIT BRANC H-1	(Se at No- 1)
25 4	39955/ 2024	30.04.2 024	CONTC- 3194/2 024	R.K.ROU T	C.O.	COURT NO. 20	Order Dtd. 2024-04-29		(Se at No- 1)
25 5	39956/ 2024	30.04.2 024	WP (C) - 9975/2 024	RK ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-04-29	WRIT BRANC H-4	(Se at No- 19)
25 6	39957/ 2024	30.04.2 024	CONTC- 3290/2	R.K.ROU T	C.O.	COURT NO.	Order Dtd. 2024-04-29	CONTE MPT	(Se at

			024			20			No-2)
257	39958/2024	30.04.2024	WP (C) - 9979/2024	R. K. ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-04-29	WRIT BRANCH-4	(Seat No-19)
258	39959/2024	30.04.2024	WP (C) - 9978/2024	RK ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-04-29	WRIT BRANCH-4	(Seat No-19)
259	39960/2024	30.04.2024	CONTC-3276/2024	R.K.ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-04-29		(Seat No-19)
260	39961/2024	30.04.2024	WP (C) - 6218/2020	MR ROUSTRAY	C.O.	COURT NO. 20	Order Dtd. 2024-04-29	WRIT BRANCH-5	(Seat No-20)
261	39962/2024	30.04.2024	WP (C) - 9980/2024	R. K. ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-04-29	WRIT BRANCH-4	(Seat No-19)
262	39963/2024	30.04.2024	WP (C) - 10299/2024	BK SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-04-29	WRIT BRANCH-7	(Seat No-5)
263	39964/2024	30.04.2024	CONTC-3275/2024	R.K.ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-04-29		(Seat No-5)
264	39965/2024	30.04.2024	WP (C) - 6220/2020	MR ROUSTRAY	C.O.	COURT NO. 20	Order Dtd. 2024-04-29	WRIT BRANCH-5	(Seat No-20)
265	39966/2024	30.04.2024	WP (C) - 9969/2024	R. K. ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-04-29	WRIT BRANCH-4	(Seat No-19)
266	39967/2024	30.04.2024	CONTC-3274/2024	R.K.ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-04-29		(Seat No-19)
267	39968/2024	30.04.2024	WP (C) - 10341/2024	U KUMAR	C.O.	COURT NO. 20	Order Dtd. 2024-04-29	WRIT BRANCH-8	(Seat No-39)
268	39969/2024	30.04.2024	WP (C) - 9976/2024	R. K. ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-04-29	WRIT BRANCH-4	(Seat No-19)
26	39970/	30.04.2	CONTC-	R.K.ROU	C.O.	COURT	Order Dtd. 2024-04-29		(Se

9	2024	024	3273/2 024	T		NO. 20			at No- 19)
27 0	39971/ 2024	30.04.2 024	WP (C) - 9944/2 024	R. K. ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-04-29	WRIT BRANC H-4	(Se at No- 19)
27 1	39972/ 2024	30.04.2 024	WP (C) - 9960/2 024	RK ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-04-29	WRIT BRANC H-4	(Se at No- 19)
27 2	39973/ 2024	30.04.2 024	WP (C) - 25656/ 2023	R. K. ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-04-29	WRIT BRANC H-3	(Se at No- 33)
27 3	39974/ 2024	30.04.2 024	WP (C) - 9971/2 024	RK ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-04-29	WRIT BRANC H-4	(Se at No- 19)
27 4	39975/ 2024	30.04.2 024	CONTC- 3272/2 024	R.K.ROU T	C.O.	COURT NO. 20	Order Dtd. 2024-04-29		(Se at No- 19)
27 5	39976/ 2024	30.04.2 024	WP (C) - 39183/ 2023	R. K. ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-04-29	WRIT BRANC H-8	(Se at No- 29)
27 6	39977/ 2024	30.04.2 024	CONTC- 3271/2 024	R.K.ROU T	C.O.	COURT NO. 20	Order Dtd. 2024-04-29		(Se at No- 29)
27 7	39978/ 2024	30.04.2 024	ARBA- 27/201 9	S. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-04-22	M.J.C .	(Se at No- 1)
27 8	39979/ 2024	30.04.2 024	WP (C) - 8962/2 016	BIKRAM BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-02-29	WRIT BRANC H-2	(Se at No- 7)
27 9	39980/ 2024	30.04.2 024	CONTC- 3262/2 024	R.K.ROU T	C.O.	COURT NO. 20	Order Dtd. 2024-04-29		(Se at No- 7)
28 0	39981/ 2024	30.04.2 024	WP (C) - 9940/2 024	RK ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-04-29	WRIT BRANC H-4	(Se at No- 19)
28 1	39982/ 2024	30.04.2 024	WP (C) - 9144/2 024	SATYAJI T BISWAL	C.O.	COURT NO. 20	Order Dtd. 2024-04-29	WRIT BRANC H-3	(Se at No- 11)

28	39983/2024	30.04.2024	CONTC-3193/2024	R.K.ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-04-29		(Seat No-11)
28	39984/2024	30.04.2024	CRLA-114/2024	M. R. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-04-29	CRIMINAL APPEAL	(Seat No-10)
28	39985/2024	30.04.2024	WP (C) - 8174/2024	R C MALLICK	C.O.	COURT NO. 20	Order Dtd. 2024-04-29	WRIT BRANCH-8	(Seat No-42)
28	39986/2024	30.04.2024	CONTC-3192/2024	R.K.ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-04-29	CONTEMPT	(Seat No-1)
28	39987/2024	30.04.2024	WP (C) - 9928/2024	RK ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-04-29	WRIT BRANCH-4	(Seat No-19)
28	39988/2024	30.04.2024	WP (C) - 10059/2024	K C SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-04-29	WRIT BRANCH-5	(Seat No-32)
28	39989/2024	30.04.2024	ABLAPL - 3026/2021	S. BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-04-29	BAIL-2	(Seat No-9)
28	39990/2024	30.04.2024	WP (C) - 9934/2024	RK ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-04-29	WRIT BRANCH-4	(Seat No-19)
29	39991/2024	30.04.2024	CONTC-3191/2024	R.K.ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-04-29		(Seat No-19)
29	39992/2024	30.04.2024	WP (C) - 17838/2023	M R BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-04-26	WRIT BRANCH-2	(Seat No-34)
29	39993/2024	30.04.2024	WP (C) - 17838/2023	M BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-04-26	WRIT BRANCH-2	(Seat No-34)
29	39994/2024	30.04.2024	CRLA-305/2024	P. K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-10)
29	39995/2024	30.04.2024	CONTC-3190/2024	RK ROUT	C.O.	COURT NO. 7	Order Dtd. 2024-04-29		(Seat No-

									10)
29 5	39996/ 2024	30.04.2 024	WP (C) - 9640/2 024	SUSANTA KUMAR LENKA	C.O.	COURT NO. 7	Order Dtd. 2024-04-29	WRIT BRANC H-1	(Se at No- 1)
29 6	39997/ 2024	30.04.2 024	WP (C) - 2713/2 015	L.PANDA	C.O.	COURT NO. 7	Order Dtd. 2024-04-29	WRIT BRANC H-8	(Se at No- 42)
29 7	39998/ 2024	30.04.2 024	CRLA- 307/20 24	A. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-04-29	CRIMI NAL APPEA L	(Se at No- 10)
29 8	39999/ 2024	30.04.2 024	CRLA- 973/20 23	S. K. ROUT	C.O.	COURT NO. 5	Order Dtd. 2024-09-17	CRIMI NAL APPEA L	(Se at No- 9)
29 9	40000/ 2024	30.04.2 024	CONTC- 3234/2 024	R.K.ROU T	C.O.	COURT NO. 5	Order Dtd. 2024-04-29		(Se at No- 9)
30 0	40001/ 2024	30.04.2 024	CRLA- 368/20 24	A. PARIDA	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	CRIMI NAL APPEA L	(Se at No- 10)
30 1	40002/ 2024	30.04.2 024	CONTC- 3283/2 024	R.K.ROU T	C.O.	COURT NO. 7	Order Dtd. 2024-04-29		(Se at No- 10)
30 2	40003/ 2024	30.04.2 024	ABLAPL - 15325/ 2023	R. B. MISHRA	C.O.	COURT NO. 7	Order Dtd. 2024-04-29	BAIL- 1	(Se at No- 2)
30 3	40004/ 2024	30.04.2 024	CONTC- 3282/2 024	R.K.ROU T	C.O.	COURT NO. 7	Order Dtd. 2024-04-29	CONTE MPT	(Se at No- 9)
30 4	40006/ 2024	30.04.2 024	ABLAPL - 5452/2 021	B. R. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-04-29	BAIL- 2	(Se at No- 7)
30 5	40007/ 2024	30.04.2 024	ABLAPL - 19433/ 2019	A. SUNDARA Y	C.O.	COURT NO. 7	Order Dtd. 2024-04-29	BAIL- 2	(Se at No- 12)
30 6	40008/ 2024	30.04.2 024	CONTC- 3281/2 024	R.K.ROU T	C.O.	COURT NO. 7	Order Dtd. 2024-04-29		(Se at No- 12)
30 7	40009/ 2024	30.04.2 024	CONTC- 3280/2	R.K.ROU T	C.O.	COURT NO. 7	Order Dtd. 2024-04-29		(Se at

			024						No-12)
308	40011/2024	30.04.2024	ABLAPL - 13787/2023	R. K. BARIK	C.O.	COURT NO. 7	Order Dtd. 2024-04-29	BAIL-2	(Se at No-12)
309	40012/2024	30.04.2024	WP (C) - 5628/2024	M. N. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-04-29	WRIT BRANCH (DIVISION BENCH -2)	(Se at No-109)
310	40013/2024	30.04.2024	CONTC-3279/2024	R.K.ROUT	C.O.	COURT NO. 7	Order Dtd. 2024-04-29		(Se at No-109)
311	40014/2024	30.04.2024	WP (C) - 26815/2023	N K SATAPATHY	C.O.	COURT NO. 7	Order Dtd. 2024-04-23	WRIT BRANCH (DIVISION BENCH -2)	(Se at No-112)
312	40015/2024	30.04.2024	WP (C) - 5628/2024	T. K. SAMANTA	C.O.	COURT NO. 7	Order Dtd. 2024-04-29	WRIT BRANCH (DIVISION BENCH -2)	(Se at No-109)
313	40016/2024	30.04.2024	WP (C) - 26815/2023	PITABAS NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-04-23	WRIT BRANCH (DIVISION BENCH -2)	(Se at No-112)
314	40017/2024	30.04.2024	CONTC-3278/2024	R.K.ROUT	C.O.	COURT NO. 7	Order Dtd. 2024-04-29	CONTE MPT	(Se at No-3)
315	40018/2024	30.04.2024	WP (C) - 35117/2023	SATYAJIT BISWAL	C.O.	COURT NO. 7	Order Dtd. 2024-04-23	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-103)
316	40019/2024	30.04.2024	WP (C) - 35117/2023	SHASHI BHUSAN JENA	C.O.	COURT NO. 7	Order Dtd. 2024-04-23	WRIT BRANCH	(Se at No-

								(DIVISION BENCH -1)	103)
317	40020/2024	30.04.2024	CONTC-3277/2024	R.K.ROUT	C.O.	COURT NO. 7	Order Dtd. 2024-04-29		(Seat No-103)
318	40021/2024	30.04.2024	WP(C)-34660/2023	SATYAJIT BISWAL	C.O.	COURT NO. 7	Order Dtd. 2024-04-23	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-121)
319	40022/2024	30.04.2024	WP(C)-34660/2023	SHASHI BHUSAN JENA	C.O.	COURT NO. 7	Order Dtd. 2024-04-23	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-121)
320	40023/2024	30.04.2024	WP(C)-10257/2024	K. MANDAL	C.O.	COURT NO. 7	Order Dtd. 2024-04-29	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-112)
321	40024/2024	30.04.2024	WP(C)-9644/2024	SUSANTA KUMAR LENKA	C.O.	COURT NO. 1	Order Dtd. 2024-04-29	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-106)
322	40025/2024	30.04.2024	WP(C)-163/2024	J. MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2024-04-29	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-117)
323	40026/2024	30.04.2024	WP(C)-10295/2024	SARADA NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-29	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-112)
324	40027/2024	30.04.2024	WP(C)-163/20	P. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-04-29	WRIT BRANCH	(Seat

			24					H (DIVISION BENCH -3)	No- 117)
32 5	40028/ 2024	30.04.2 024	MATA- 109/20 24	A K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-04-29		(Se at No- 117)
32 6	40029/ 2024	30.04.2 024	WP(C)- 10300/ 2024	K. C. TRIPATH Y	C.O.	COURT NO. 1	Order Dtd. 2024-04-29	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112)
32 7	40037/ 2024	30.04.2 024	BLAPL- 1169/2 024	S CHOUDHU RY	C.O.	COURT NO. 1	Order Dtd. 2024-04-29	BAIL- 1	(Se at No- 2)
32 8	40043/ 2024	30.04.2 024	FAO- 435/20 23	B.R. SENAPAT I	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	MISC. APPEA L SEC.	(Se at No- 8)
32 9	40044/ 2024	30.04.2 024	FAO- 435/20 23	J. DEHURY	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	MISC. APPEA L SEC.	(Se at No- 8)
33 0	40047/ 2024	30.04.2 024	FAO- 436/20 23	B.R. SENAPAT I	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	MISC. APPEA L SEC.	(Se at No- 8)
33 1	40048/ 2024	30.04.2 024	CRLMP- 612/20 24	J.D. MUDULI	C.O.	COURT NO. 23	Order Dtd. 2024-04-29	WRIT BRANC H-7	(Se at No- 44)
33 2	40049/ 2024	30.04.2 024	WP(C)- 14928/ 2013	U. KUMA	C.O.	COURT NO. 23	Order Dtd. 2024-04-15	WRIT BRANC H-8	(Se at No- 41)
33 3	40050/ 2024	30.04.2 024	WP(C)- 31785/ 2011	M.R. MALLA	C.O.	COURT NO. 23	Order Dtd. 2024-04-15	WRIT BRANC H-5	(Se at No- 20)
33 4	40061/ 2024	30.04.2 024	ABLAPL - 3026/2 021	P K JENA	C.O.	COURT NO. 23	Order Dtd. 2024-04-29	BAIL- 2	(Se at No- 9)
33 5	40062/ 2024	30.04.2 024	STREV- 27/202 3	K.N. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-04-24	CIVIL REVIS ION	(Se at No-

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33 6	40063/ 2024	30.04.2 024	WP (C) - 9939/2 024	T.K. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-04-26	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 109)
33 7	40066/ 2024	30.04.2 024	WP (C) - 9950/2 024	T.K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 109)
33 8	40068/ 2024	30.04.2 024	WP (C) - 19013/ 2017	J.R. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-29	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 111)
33 9	40069/ 2024	30.04.2 024	WP (C) - 10265/ 2021	P.K. DASH	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112)
34 0	40070/ 2024	30.04.2 024	WP (C) - 34841/ 2022	S.P. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120)
34 1	40071/ 2024	30.04.2 024	WP (C) - 10329/ 2024	K. SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-06-17	WRIT BRANC H-8	(Se at No- 39)
34 2	40072/ 2024	30.04.2 024	WP (C) - 10451/ 2024	P.K. DAS	C.O.	COURT NO. 16	Order Dtd. 2024-06-24	WRIT BRANC H-1	(Se at No- 2)
34 3	40078/ 2024	30.04.2 024	WP (C) - 3610/2 024	P.K. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-04-25	WRIT BRANC H-6	(Se at No- 24)
34 4	40080/ 2024	30.04.2 024	WP (C) - 8284/2 024	G.R. PATRA	C.O.	COURT NO. 16	Order Dtd. 2024-04-25	WRIT BRANC H-2	(Se at No- 9)

345	40081/2024	30.04.2024	WP (C) - 10000/2024	K. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-06-19	WRIT BRANCH-4	(Serial No-19)
346	40083/2024	30.04.2024	WP (C) - 10437/2024	MITHUN DAS	C.O.	COURT NO. 6	Order Dtd. 2024-06-24	WRIT BRANCH-1	(Serial No-2)
347	40084/2024	30.04.2024	WP (C) - 10150/2024	R.K. BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-06-20	WRIT BRANCH-6	(Serial No-36)
348	40090/2024	30.04.2024	ABLAPL - 5042/2023	S. K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023-10-11	BAIL-2	(Serial No-8)
349	40091/2024	30.04.2024	ABLAPL - 7724/2023	H. K. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2023-11-08	BAIL-1	(Serial No-5)
350	40093/2024	30.04.2024	ABLAPL - 14264/2023	T. K. MISHRA	C.O.	COURT NO. 11	Order Dtd. 2023-12-05	BAIL-2	(Serial No-8)
351	40094/2024	30.04.2024	ABLAPL - 15051/2023	S. BARIK	C.O.	COURT NO. 11	Order Dtd. 2023-12-22		(Serial No-8)
352	40095/2024	30.04.2024	BLAPL-13315/2023	H. N. MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024-04-29	BAIL-1	(Serial No-3)
353	40096/2024	30.04.2024	BLAPL-8426/2023	A. K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-04-29	BAIL-2	(Serial No-12)
354	40098/2024	30.04.2024	CONTC-3115/2024	S.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-04-26		(Serial No-12)
355	40099/2024	30.04.2024	TRP (C) - 40/2024	R. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-04-29	M.J.C.	(Serial No-6)
356	40100/2024	30.04.2024	WP (C) - 10065/2024	U. CHHOTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-04-29	WRIT BRANCH-5	(Serial No-32)
357	40101/2024	30.04.2024	WP (C) - 10062/2024	U. CHHOTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-04-29	WRIT BRANCH-5	(Serial No-)

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358	40103/2024	30.04.2024	TRPCRL - 33/2024	C. R. KAR	C.O.	COURT NO. 11	Order Dtd. 2024-05-17	BAIL-1	(Se at No-3)
359	40105/2024	30.04.2024	TRPCRL - 31/2024	C. R. KAR	C.O.	COURT NO. 11	Order Dtd. 2024-04-29	BAIL-1	(Se at No-3)
360	40106/2024	30.04.2024	CONTC-3893/2023	S.DAS	C.O.	COURT NO. 11	Order Dtd. 2024-04-29	CONTE MPT	(Se at No-1)
361	40108/2024	30.04.2024	WP (C) - 9906/2024	B.K.MIS HRA	C.O.	COURT NO. 11	Order Dtd. 2024-04-29	WRIT BRANC H (DIVISION BENCH -2)	(Se at No-109)
362	40109/2024	30.04.2024	WP (C) - 30/2024	R.C.MAL LICK	C.O.	COURT NO. 11	Order Dtd. 2024-04-29	WRIT BRANC H (DIVISION BENCH -2)	(Se at No-116)
363	40111/2024	30.04.2024	ABLAPL - 14209/2023	T.R.DAS	C.O.	COURT NO. 11	Order Dtd. 2024-04-29	BAIL-2	(Se at No-8)
364	40114/2024	30.04.2024	WP (C) - 10433/2024	M.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANC H-1	(Se at No-2)
365	40115/2024	30.04.2024	BLAPL-3830/2024	BIBEKAN ANDA MAHAPAT RA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29		(Se at No-2)
366	40116/2024	30.04.2024	BLAPL-3811/2024	SAMBEET PATTANA YAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29		(Se at No-2)
367	40117/2024	30.04.2024	WP (C) - 10196/2024	D.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANC H-6	(Se at No-36)
368	40120/2024	30.04.2024	WP (C) - 10188/2024	R.K.MOH APATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANC H-6	(Se at No-36)

369	40124/2024	30.04.2024	BLAPL-100/2024	ARUN KU.JATI	C.O.	COURT NO. 5	Order Dtd. 2024-04-30	BAIL-1	(Se at No-5)
370	40125/2024	30.04.2024	BLAPL-3831/2024	R K BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-04-29	BAIL-1	(Se at No-4)
371	40126/2024	30.04.2024	BLAPL-3828/2024	SAMIR BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-04-29		(Se at No-4)
372	40127/2024	30.04.2024	BLAPL-3819/2024	SARAT KUMAR JENA	C.O.	COURT NO. 5	Order Dtd. 2024-04-29		(Se at No-4)
373	40128/2024	30.04.2024	BLAPL-3803/2024	SARAT KUMAR JENA	C.O.	COURT NO. 5	Order Dtd. 2024-04-29	BAIL-2	(Se at No-7)
374	40129/2024	30.04.2024	BLAPL-3798/2024	R K MALLICK	C.O.	COURT NO. 5	Order Dtd. 2024-04-29	BAIL-2	(Se at No-9)
375	40130/2024	30.04.2024	BLAPL-3758/2024	M JATI	C.O.	COURT NO. 5	Order Dtd. 2024-04-29		(Se at No-9)
376	40131/2024	30.04.2024	BLAPL-3833/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 5	Order Dtd. 2024-04-29		(Se at No-9)
377	40132/2024	30.04.2024	BLAPL-3757/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-04-29	BAIL-2	(Se at No-7)
378	40133/2024	30.04.2024	BLAPL-3422/2024	R K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-18		(Se at No-7)
379	40134/2024	30.04.2024	BLAPL-2057/2024	ARTATRA N PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29		(Se at No-7)
380	40135/2024	30.04.2024	BLAPL-566/2024	P K PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29		(Se at No-7)
381	40136/2024	30.04.2024	WP (C) - 10349/2024	P.R. SWAIN	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	WRIT BRANC H-8	(Se at No-)

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38 2	40137/ 2024	30.04.2 024	BLAPL- 3804/2 024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-04-29		(Se at No- 39)
38 3	40138/ 2024	30.04.2 024	WP (C) - 10347/ 2024	P.R. SWAIN	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	WRIT BRANC H-8	(Se at No- 39)
38 4	40139/ 2024	30.04.2 024	BLAPL- 3815/2 024	M R DAS	C.O.	COURT NO. 23	Order Dtd. 2024-04-29		(Se at No- 39)
38 5	40140/ 2024	30.04.2 024	WP (C) - 10333/ 2024	P.R. SWAIN	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	WRIT BRANC H-8	(Se at No- 39)
38 6	40142/ 2024	30.04.2 024	ABLAPL - 3791/2 024	B S SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-04-26	BAIL- 1	(Se at No- 2)
38 7	40155/ 2024	30.04.2 024	CRLMC- 1388/2 024	R N MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-04-29	CRIMI NAL MISC	(Se at No- 1)
38 8	40156/ 2024	30.04.2 024	CRLMC- 4610/2 023	R K MOHABHO I	C.O.	COURT NO. 15	Order Dtd. 2024-04-29		(Se at No- 1)
38 9	40157/ 2024	30.04.2 024	CRLMC- 333/20 24	SUMAN MITRA	C.O.	COURT NO. 15	Order Dtd. 2024-04-29		(Se at No- 1)
39 0	40158/ 2024	30.04.2 024	CRLMC- 1478/2 024	BIKASH PARIJA	C.O.	COURT NO. 15	Order Dtd. 2024-04-29		(Se at No- 1)
39 1	40159/ 2024	30.04.2 024	CRLMC- 384/20 24	BINDU SAGAR SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-04-29		(Se at No- 1)
39 2	40160/ 2024	30.04.2 024	WP (C) - 10353/ 2024	S. BISWAL	C.O.	COURT NO. 15	Order Dtd. 2024-04-30	WRIT BRANC H-8	(Se at No- 39)
39 3	40161/ 2024	30.04.2 024	WP (C) - 10581/ 2024	K. DAS	C.O.	COURT NO. 15	Order Dtd. 2024-04-30	WRIT BRANC H-3	(Se at No- 12)
39 4	39701/ 2024	30.04.2 024	CRLMC- 1262/2	ASUTOSH TRIPATH	GENE RAL		Order Dtd. 2024-04-29	CRIMI NAL	(Se at

			024	Y				MISC	No-5)
395	39709/2024	30.04.2024	CRLMC-1324/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2024-04-29	CRIMINAL MISC	(Seat No-1)
396	39718/2024	30.04.2024	WP (C) - 40361/2023	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2024-04-24	WRIT BRANCH-6	(Seat No-16)
397	39723/2024	30.04.2024	CONTC-2973/2024	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2024-04-26		(Seat No-16)
398	39731/2024	30.04.2024	WP (C) - 9016/2024	PRATIMA NAYAK	GENERAL		Order Dtd. 2024-04-24	WRIT BRANCH-2	(Seat No-45)
399	39752/2024	30.04.2024	WP (C) - 1095/2023	SOURAV SEKHAR BEHERA	GENERAL		Plaint	WRIT BRANCH-3	(Seat No-14)
400	39757/2024	30.04.2024	WP (C) - 20808/2021	SOURAV SEKHAR BEHERA	GENERAL		Petition	WRIT BRANCH-1	(Seat No-1)
401	39762/2024	30.04.2024	WP (C) - 1095/2023	SOURAV SEKHAR BEHERA	GENERAL		Entire Document	WRIT BRANCH-3	(Seat No-14)
402	39765/2024	30.04.2024	WP (C) - 1095/2023	SOURAV SEKHAR BEHERA	GENERAL		Petition With Annexures	WRIT BRANCH-3	(Seat No-14)
403	39768/2024	30.04.2024	WP (C) - 20808/2021	SOURAV SEKHAR BEHERA	GENERAL		Entire Document	WRIT BRANCH-1	(Seat No-1)
404	39770/2024	30.04.2024	WP (C) - 20808/2021	SOURAV SEKHAR BEHERA	GENERAL		Petition With Annexures	WRIT BRANCH-1	(Seat No-1)
405	39788/2024	30.04.2024	BLAPL-554/2022	SARBESWAR SAHOO	GENERAL		Entire Brief	BAIL-1	(Seat No-2)
406	39791/2024	30.04.2024	BLAPL-554/2022	SARBESWAR SAHOO	GENERAL		Order Dtd. 2022-08-12	BAIL-1	(Seat No-2)
40	39843/	30.04.2	WA-	SANJAYA	GENE		Order Dtd. 2023-11-24	WRIT	(Se

7	2024	024	2517/2023	KUMAR BEHERA	RAL			APPEAL	at No-4)
408	39846/2024	30.04.2024	WA-728/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-24	WRIT APPEAL	(Se at No-7)
409	39849/2024	30.04.2024	WA-713/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-24	WRIT APPEAL	(Se at No-7)
410	39915/2024	30.04.2024	WA-2546/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-29	WRIT APPEAL	(Se at No-4)
411	39917/2024	30.04.2024	WA-2540/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-29	WRIT APPEAL	(Se at No-4)
412	39921/2024	30.04.2024	WP (C) - 10399/2024	GOPINATH PANDA	GENERAL		Order Dtd. 2024-04-30	WRIT BRANCH-8	(Se at No-39)
413	39923/2024	30.04.2024	WP (C) - 10403/2024	GOPINATH PANDA	GENERAL		Order Dtd. 2024-04-30	WRIT BRANCH-1	(Se at No-2)
414	40089/2024	30.04.2024	WA-428/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-09	WRIT APPEAL	(Se at No-1)
415	40092/2024	30.04.2024	WP (C) - 26652/2023	BISWARA NJN PATTNAIK	GENERAL		Order Dtd. 2024-03-21	WRIT BRANCH-7	(Se at No-15)
416	40097/2024	30.04.2024	WP (C) - 4793/2004	NAGESWAR TANGI	GENERAL		Order Dtd. 2005-08-03		(Se at No-15)
417	40102/2024	30.04.2024	WP (C) - 299/2013	NAGESWAR TANGI	GENERAL		Order Dtd. 2013-07-09		(Se at No-15)
418	39708/2024	30.04.2024	ABLAPL - 14057/2016	A. KALASH	GENERAL		Order Dtd. 2016-12-07		(Se at No-15)
419	39775/2024	30.04.2024	WP (C) - 25609/2023	D.DAS	GENERAL		Order Dtd. 2023-08-24 Plaint, Vakalatnama,	WRIT BRANCH-3	(Se at No-33)

420	39785/2024	30.04.2024	ABLAPL-5042/2019	S.K.MOHANTY	GENERAL		Order Dtd. 2023-10-11		(Seat No-33)
421	39804/2024	30.04.2024	WP(C)-15758/2022	S.K.MEHERULA	GENERAL		Order Dtd. 2022-07-26	WRIT BRANCH-3	(Seat No-14)
422	39805/2024	30.04.2024	CONTC-7367/2023	S.K.MEHERULA	GENERAL		Order Dtd. 2024-06-21	CONTEMPT	(Seat No-6)
423	39807/2024	30.04.2024	CONTC-6018/2023	S.K.MEHERULA	GENERAL		Order Dtd. 2023-08-18	CONTEMPT	(Seat No-1)
424	39808/2024	30.04.2024	BLAPL-1739/2024	S K SWAIN	GENERAL		Order Dtd. 2024-04-12		(Seat No-1)
425	39809/2024	30.04.2024	CONTC-6020/2023	S.K.MEHERULA	GENERAL		Order Dtd. 2023-08-18	CONTEMPT	(Seat No-1)
426	39810/2024	30.04.2024	CONTC-4340/2023	S.K.MEHERULA	GENERAL		Order Dtd. 2023-07-11	CONTEMPT	(Seat No-6)
427	39811/2024	30.04.2024	CONTC-7366/2023	S.K.MEHERULA	GENERAL		Order Dtd. 2024-04-26	CONTEMPT	(Seat No-6)
428	39812/2024	30.04.2024	WP(C)-25821/2022	S.K.MEHERULA	GENERAL		Order Dtd. 2023-03-31	WRIT BRANCH-1	(Seat No-4)
429	39813/2024	30.04.2024	WP(C)-12123/2022	S.K.MEHERULA	GENERAL		Order Dtd. 2023-03-31	WRIT BRANCH-4	(Seat No-27)
430	39815/2024	30.04.2024	WP(C)-12124/2022	S.K.MEHERULA	GENERAL		Order Dtd. 2023-03-31	WRIT BRANCH-4	(Seat No-27)
431	39816/2024	30.04.2024	CONTC-4341/2023	S.K.MEHERULA	GENERAL		Order Dtd. 2023-07-11	CONTEMPT	(Seat No-6)
432	39817/2024	30.04.2024	CRLMC-964/2016	M N MOHANTY	GENERAL		Order Dtd. 2016-10-04		(Seat No-

									6)
433	39916/2024	30.04.2024	RSA-369/2012	P BEHERA	GENERAL		Order Dtd. 2021-11-11	SECOND APPEAL	(Serial No-3)
434	39918/2024	30.04.2024	RSA-304/2010	P NAYAK	GENERAL		Decree	SECOND APPEAL	(Serial No-3)
435	39919/2024	30.04.2024	SA-332/1998	A SUNDARA Y	GENERAL		Order Dtd. 2024-01-08	SECOND APPEAL	(Serial No-4)
436	39920/2024	30.04.2024	SA-332/1998	A SUNDARA Y	GENERAL		Order Dtd. 2024-01-08	SECOND APPEAL	(Serial No-4)
437	39922/2024	30.04.2024	WP (C) - 6392/2024	Y DAS	GENERAL		Order Dtd. 2024-04-03	WRIT BRANCH-3	(Serial No-33)
438	39924/2024	30.04.2024	WP (C) - 6389/2024	Y DAS	GENERAL		Order Dtd. 2024-04-03	WRIT BRANCH-3	(Serial No-33)
439	39925/2024	30.04.2024	RSA-357/2010	P NAYAK	GENERAL		Decree	SECOND APPEAL	(Serial No-3)
440	39926/2024	30.04.2024	WP (C) - 21337/2010	S K PATTANAIK	GENERAL		Order Dtd. 2016-02-19		(Serial No-3)
441	39927/2024	30.04.2024	WP (C) - 24348/2022	R. K. ROUT	GENERAL		Order Dtd. 2023-12-22	WRIT BRANCH-8	(Serial No-29)
442	39928/2024	30.04.2024	CRLMC-2903/2018	P K PATRA	GENERAL		Order Dtd. 2019-04-09		(Serial No-29)
443	39929/2024	30.04.2024	CRLMC-2903/2018	P K PATRA	GENERAL		Order Dtd. 2019-04-09		(Serial No-29)
444	39930/2024	30.04.2024	CRLMC-2903/2018	P K PATRA	GENERAL		Order Dtd. 2019-04-09		(Serial No-29)
445	39931/2024	30.04.2024	WP (C) - 6568/2024	A K ROUT	GENERAL		Order Dtd. 2024-04-06	WRIT BRANCH	(Serial No-29)

			024					H-7	No-48)
44 6	39932/ 2024	30.04.2 024	CONTC- 2076/2 022	S SATAPAT HY	GENE RAL		Order Dtd. 2022-11-23	CONTE MPT	(Se at No- 6)
44 7	39933/ 2024	30.04.2 024	WP (C) - 7538/2 024	P C DAS 2	GENE RAL		Order Dtd. 2024-04-06	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 107)
44 8	39934/ 2024	30.04.2 024	WA- 63/202 4	P K BARIK	GENE RAL		Order Dtd. 2024-02-06	WRIT APPEA L	(Se at No- 7)
44 9	39935/ 2024	30.04.2 024	WP (C) - 5649/2 020	P K JENA	GENE RAL		Order Dtd. 2024-04-18	WRIT BRANC H-6	(Se at No- 36)
45 0	39936/ 2024	30.04.2 024	CRLREV - 123/20 24	P NAYAK	GENE RAL		Order Dtd. 2024-04-10	CRIMI NAL REVIS ION	(Se at No- 4)
45 1	39937/ 2024	30.04.2 024	MACA- 890/20 23	P K BEHERA	GENE RAL		Order Dtd. 2023-12-09	MISC. APPEA L SEC.	(Se at No- 7)
45 2	39938/ 2024	30.04.2 024	MACA- 891/20 23	P K BEHERA	GENE RAL		Order Dtd. 2023-12-09	MISC. APPEA L SEC.	(Se at No- 7)
45 3	39939/ 2024	30.04.2 024	CRLMC- 1287/2 024	L PRADHAN	GENE RAL		Order Dtd. 2024-04-25		(Se at No- 7)
45 4	39941/ 2024	30.04.2 024	WP (C) - 9477/2 018	T K MOHANTY	GENE RAL		Order Dtd. 2024-04-12	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 107)
45 5	39942/ 2024	30.04.2 024	WA- 571/20 23	PK ROUTRAY	GENE RAL		Order Dtd. 2023-11-02	WRIT APPEA L	(Se at No- 6)
45 6	40005/ 2024	30.04.2 024	WP (C) - 36437/ 2023	P K ROUTRAY	GENE RAL		Order Dtd. 2023-11-21	WRIT BRANC H-2	(Se at No- 8)

45	40010/2024	30.04.2024	WP (C) - 36436/2023	P K ROUSTRAY	GENERAL		Order Dtd. 2023-11-21	WRIT BRANCH-2	(Serial No-8)
45	40030/2024	30.04.2024	ABLAPL - 9605/2023	R. K. ROUT	GENERAL		Order Dtd. 2024-04-15	BAIL-2	(Serial No-8)
45	40031/2024	30.04.2024	CRLMA-360/2023	A K MISHRA	GENERAL		Order Dtd. 2024-04-18	BAIL-1	(Serial No-3)
46	40032/2024	30.04.2024	SA-169/1996	J SAHOO	GENERAL		Order Dtd. 2024-04-24	SECOND APPEAL	(Serial No-7)
46	40033/2024	30.04.2024	SA-203/1980	G S DAS	GENERAL		Order Dtd. 1987-07-23		(Serial No-7)
46	40034/2024	30.04.2024	ABLAPL - 2111/2024	P K MISHRA	GENERAL		Order Dtd. 2024-04-19	BAIL-2	(Serial No-7)
46	40035/2024	30.04.2024	BLAPL-1572/2024	S MITRA	GENERAL		Order Dtd. 2024-04-29		(Serial No-7)
46	40036/2024	30.04.2024	CRP-7/2018	B K PANDA	GENERAL		Entire Order	CIVIL REVISION	(Serial No-1)
46	40038/2024	30.04.2024	CRLLP-2/2017	S MOHANTY	GENERAL		Order Dtd. 2019-02-25	BAIL-2	(Serial No-12)
46	40039/2024	30.04.2024	CRLLP-10/2017	S MOHANTY	GENERAL		Order Dtd. 2019-02-21	BAIL-2	(Serial No-12)
46	40040/2024	30.04.2024	CRLLP-9/2017	S MOHANTY	GENERAL		Order Dtd. 2019-02-23	BAIL-2	(Serial No-12)
46	40041/2024	30.04.2024	CRLLP-178/2015	S MOHANTY	GENERAL		Order Dtd. 2018-10-26		(Serial No-12)
46	40042/2024	30.04.2024	CRLLP-8/2017	S MOHANTY	GENERAL		Order Dtd. 2019-02-25	BAIL-2	(Serial No-12)

									12)
470	40045/2024	30.04.2024	CRLLP-177/2015	S MOHANTY	GENERAL		Order Dtd. 2018-10-29		(Seat No-12)
471	40046/2024	30.04.2024	CRLLP-82/2015	S MOHANTY	GENERAL		Order Dtd. 2018-09-12		(Seat No-12)
472	40051/2024	30.04.2024	WPC (OA C) - 3188/2018	PRAFULLA CHANDRA RATH	GENERAL		Order Dtd. 2023-11-17	OA Branch	(Seat No-1)
473	40052/2024	30.04.2024	CRLLP-37/2014	S MOHANTY	GENERAL		Order Dtd. 2018-09-20		(Seat No-1)
474	40053/2024	30.04.2024	CRLLP-38/2014	S MOHANTY	GENERAL		Order Dtd. 2018-09-20		(Seat No-1)
475	40054/2024	30.04.2024	CRLLP-29/2014	S MOHANTY	GENERAL		Order Dtd. 2018-09-19		(Seat No-1)
476	40055/2024	30.04.2024	CRLLP-36/2014	S MOHANTY	GENERAL		Order Dtd. 2018-09-20		(Seat No-1)
477	40056/2024	30.04.2024	CRLLP-52/2005	S MOHANTY	GENERAL		Order Dtd. 2019-09-11		(Seat No-1)
478	40057/2024	30.04.2024	CRLLP-98/2006	S MOHANTY	GENERAL		Order Dtd. 2018-12-31		(Seat No-1)
479	40058/2024	30.04.2024	CRLLP-157/2006	S MOHANTY	GENERAL		Order Dtd. 2007-03-08		(Seat No-1)
480	40059/2024	30.04.2024	CRLLP-155/2013	S MOHANTY	GENERAL		Order Dtd. 2007-03-08	BAIL-2	(Seat No-11)
481	40060/2024	30.04.2024	CRLLP-59/2015	S MOHANTY	GENERAL		Order Dtd. 2015-11-24	BAIL-2	(Seat No-9)
482	40064/2024	30.04.2024	CRLLP-28/201	S MOHANTY	GENERAL		Order Dtd. 2013-02-12	BAIL-2	(Seat

			2						No-12)
483	40065/2024	30.04.2024	CRLLP-3/2017	S MOHANTY	GENERAL		Order Dtd. 2019-02-23	BAIL-2	(Se at No-12)
484	40067/2024	30.04.2024	CRLLP-53/2016	S MOHANTY	GENERAL		Order Dtd. 2018-10-04	BAIL-1	(Se at No-4)
485	40073/2024	30.04.2024	WA-386/2012	P K JENA	GENERAL		Entire Order	WRIT APPEAL	(Se at No-6)
486	40074/2024	30.04.2024	STREV-111/2014	P K MALLICK	GENERAL		Order Dtd. 2024-04-02	CIVIL REVISION	(Se at No-3)
487	40075/2024	30.04.2024	STREV-110/2014	P K MALLICK	GENERAL		Order Dtd. 2024-04-05	CIVIL REVISION	(Se at No-3)
488	40076/2024	30.04.2024	RSA-269/2014	T K MOHANTY	GENERAL		Order Dtd. 2023-11-30	SECOND APPEAL	(Se at No-7)
489	40077/2024	30.04.2024	ABLAPL-3883/2023	S NAIK	GENERAL		Order Dtd. 2023-05-17	BAIL-1	(Se at No-2)
490	40079/2024	30.04.2024	CRLMC-2080/2023	S NAIK	GENERAL		Order Dtd. 2023-05-19	CRIMINAL MISC	(Se at No-5)
491	40082/2024	30.04.2024	CRLMP-395/2024	P K JENA	GENERAL		Order Dtd. 2024-04-25	WRIT BRANCH-2	(Se at No-45)
492	40085/2024	30.04.2024	WPC (OAC)-4449/2016	P K MALLICK	GENERAL		Order Dtd. 2024-03-22	OA Branch	(Se at No-1)
493	40086/2024	30.04.2024	CMP-401/2018	B K PANDA	GENERAL		Entire Order	WRIT BRANCH-1	(Se at No-4)
494	40087/2024	30.04.2024	CMP-402/2018	B K PANDA	GENERAL		Entire Order	WRIT BRANCH-1	(Se at No-4)
49	40088/	30.04.2	BLAPL-	S GHOSH	GENE		Order Dtd. 2022-12-07	BAIL-	(Se

5	2024	024	722/2020		RAL			2	at No-11)
496	40104/2024	30.04.2024	BLAPL-724/2020	S GHOSH	GENERAL		Order Dtd. 2022-12-07	BAIL-2	(Se at No-11)
497	40107/2024	30.04.2024	BLAPL-437/2020	S GHOSH	GENERAL		Order Dtd. 2020-07-16	BAIL-2	(Se at No-10)
498	40110/2024	30.04.2024	BLAPL-428/2021	S GHOSH	GENERAL		Order Dtd. 2022-12-07	BAIL-2	(Se at No-10)
499	40112/2024	30.04.2024	BLAPL-12954/2022	S GHOSH	GENERAL		Order Dtd. 2023-04-20	BAIL-2	(Se at No-11)
500	40113/2024	30.04.2024	BLAPL-1986/2023	S GHOSH	GENERAL		Order Dtd. 2023-04-06	BAIL-2	(Se at No-8)
501	40118/2024	30.04.2024	OJC-3079/1995	J SAHOO	GENERAL		Order Dtd. 1995-05-15		(Se at No-8)
502	40119/2024	30.04.2024	WP (C) - 9371/2012	L K NAYAK	GENERAL		Order Dtd. 2024-04-15	WRIT BRANCH-6	(Se at No-26)
503	40121/2024	30.04.2024	WP (C) - 14563/2018	J K MOHANTY	GENERAL		Order Dtd. 2023-09-26	WRIT BRANCH-1	(Se at No-3)
504	40122/2024	30.04.2024	WP (C) - 9220/2015	M K PANI	GENERAL		Order Dtd. 2024-04-19 Petition, Annexure, Entire Order,	WRIT BRANCH-1	(Se at No-30)
505	40123/2024	30.04.2024	WP (C) - 12910/2004	R SETHI	GENERAL		Order Dtd. 2016-11-21		(Se at No-30)
506	40141/2024	30.04.2024	WP (C) - 43132/2023	P K PRAHARAJ	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-4	(Se at No-38)
507	40143/2024	30.04.2024	WP (C) - 21940/2016	B K HATI	GENERAL		Order Dtd. 2023-10-31 Petition, Annexure, Counter, Rejoinder,	WRIT BRANCH-5	(Se at No-22)

508	40144/2024	30.04.2024	WP (C) - 21940/2016	A K BHOI	GENERAL		Order Dtd. 2023-10-31 Petition, Annexure, Counter, Rejoinder,	WRIT BRANCH-5	(Serial No-22)
509	40145/2024	30.04.2024	WP (C) - 30393/2023	S R PATTANAIK	GENERAL		Order Dtd. 2024-04-19	WRIT BRANCH-7	(Serial No-5)
510	40146/2024	30.04.2024	WP (C) - 4104/2002	J R SAHOO	GENERAL		Order Dtd. 2004-07-27 Petition, Annexure,		(Serial No-5)
511	40147/2024	30.04.2024	WP (C) - 14982/2005	J R SAHOO	GENERAL		Order Dtd. 2007-09-24 Petition, Annexure, Misc. case,		(Serial No-5)
512	40148/2024	30.04.2024	WP (C) - 14982/2005	J R SAHOO	GENERAL		Order Dtd. 2007-09-24		(Serial No-5)
513	40149/2024	30.04.2024	WP (C) - 5110/2011	P S ACHARYA	GENERAL		Order Dtd. 2012-03-27		(Serial No-5)
514	40150/2024	30.04.2024	SA-195/1975	P R MISHRA	GENERAL		Order Dtd. 1987-04-08		(Serial No-5)
515	40151/2024	30.04.2024	OJC-6956/1996	P K JENA	GENERAL		Order Dtd. 1996-08-29		(Serial No-5)
516	40152/2024	30.04.2024	FA-209/1966	P K MOHANTY	GENERAL		Order Dtd. 1972-08-10		(Serial No-5)
517	40153/2024	30.04.2024	FA-218/1966	P K MOAHNTY	GENERAL		Order Dtd. 1972-08-10		(Serial No-5)
518	40154/2024	30.04.2024	CMP-350/2024	S P SAMANTA	GENERAL		Order Dtd. 2024-04-10	WRIT BRANCH-1	(Serial No-30)

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